

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 970 & 971 OF 2018 IN
DFR NO. 2454 OF 2018

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Graphite India Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pratiksha Mishra
Ms. Pallavi Sengupta for R-2 to R-4

ORDER

Learned counsel Mr. Balaji Srinivansan accepts notice on behalf of Respondent Nos.2 to 4.

Learned counsel, Mr. Anantha Naryana M.G., appearing for the Appellant prays for one week's time to file affidavit of service.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **14.08.2018**, as requested by the learned counsel appearing for the Appellant to enable him to file affidavit of service.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member